

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 572/2016

IN THE MATTER OF:

Master Tradecom Private Limited

.....Petitioner

SECTION : UNDER SECTION 391(2), 394, 100 to 104

Order delivered on 20.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s): Ms. Mivedita R. Sarda, Advocate

**For the Respondent(s): Mr. Nawal Kishore Jha, Senior Panel Counsel for
UOI/ROC Jaipur**

**Mr. R.B. Mathur, Senior Standing Counsel for Income
Tax Department**

ORDER

For order, see C.P. No. 564/2016

20.11.2017
Vineet